

**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification**

**Srinagar, the 9<sup>th</sup> August, 2017**

**SRO:-325** - In exercise of powers conferred by sub- sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous notifications issued on the subject ,the Government hereby confer upon following officers the powers of Collector, Land Acquisition to be exercised by them, within the Jurisdiction/ Projects as shown against each;-

Name of the Officer with designation.	Name of the Project.
Ms.Purnima Mittal Addl. Deputy Commissioner Srinagar.	CRP/PHE,SKUAST.
Mr. Syed Sajad Qadri Assistant Commissioner (Nazool) Srinagar,	PWD.

**By order of the Government of Jammu and Kashmir**

**Sd/-**

( Mohammad Ashraf Mir )

Commissioner /Secretary to Government,  
Revenue Department

No:- Rev/LB/105/78-sgr-11

Dated: - 09 - 08- 2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commissioner /Secretary to Government, General Administration Deptt.
4. Secretary to Government, Department of Law,Justice and Parliamentary Affairs(with 7 copies)
5. Deputy Commissioner Srinagar.
6. Director, Archives, Archaeology & Museums, J&K Srinagar.
7. Manager Government Press,Srinagar for publication in the Govt. Gazetted
8. OSD to Minister for Revenue for information of the Hon,ble Minister
9. Special Assistant to (MOS) Revenue for information of the Hon'ble Minister.
- 10.Pvt. Secretary to Commssioner/Secretary to Government, Revenue Department.
- 11 .I/C Website for hoisting the said notification (SRO) on official website.
12. Notification / Stock file.

**( Manzoor Ahmad Parray )**  
Under Secretary to Government  
Revenue Department